

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6528 OF 2008

BEFORE THE REGISTRAR M.P. BHADRAN

NATIONAL INSURANCE CO. LTD

Appellant (s)

VERSUS

MAYAWATI & ORS.

Respondent(s)

(With appln(s) for withdrawal and prayer for interim relief and office report))

Date: 12/02/2009 This Appeal was called on for hearing today.

For Appellant(s)

Mr. M.K. Dua,Adv.

For Respondent(s)

Mr. P.I. Jose,Adv.

UPON hearing counsel the Court made the following
ORDER

No joint application has been filed by the claimants in view of the order of the Hon. Court dated. 24.10.2008. File joint application as above or affidavit by R.1 stating that R.1 has been authorised by the remaining claimants to withdraw the amount. File application within three weeks. List again on 6.3.2009.

(M.P.BHADRAN)

Registrar

SK